

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1077
TO BE ANSWERED ON 18TH SEPTEMBER, 2020**

HEALTH WORKERS AFFECTED DUE TO COVID-19

**1077. SHRI PRASUN BANERJEE:
SHRI RAHUL RAMESH SHEWALE:
SHRI P.K. KUNHALIKUTTY:
ADV.ADOOR PRAKASH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of doctors, paramedical and other official staff serving in Government and private hospitals who are infected by Corona, State/UT-wise, as on date; and
- (b) the number of such persons who have lost their lives during Covid duty as on date, State/UT-wise?
- (c) whether the Government has proposed any compensation/job to the next of kin of such deceased Doctors, Nurses and other health care workers;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken/being taken by the Government to ensure safety of Doctors, Nurses and other health care workers from Corona Virus including providing treatment to the healthcare staff employed in the hospital?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) and (b) Data on number of healthcare workers who are infected by COVID-19 or number of such persons who have lost lives during COVID duty is not maintained at Central level by Ministry of Health and Family Welfare. However insurance provision has been made under 'Pradhan Mantri Garib Kalyan Package for Health Workers Fighting COVID-19. This is a Central Sector scheme.

The scheme provide an insurance cover of Rs. 50 lakh to healthcare providers, including community health workers, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by this. It will also include accidental loss of life on account of contracting COVID-19.

The insurance provided under this scheme would be over and above any other insurance cover being availed of by the beneficiary.

Details of number of persons seeking relief under the “Pradhan Mantri Garib Kalyan Insurance Package” is maintained at national level. The same is placed at **Annexure**.

(c) and (d) No specific scheme in context of COVID has been proposed for compensation/ job to the next of kin of such deceased Doctors, Nurses and other Healthcare Workers

(e) Ministry of Health and Family Welfare provided guideline on Infection Prevention and Control practices to the State Governments. Training was conducted for all the States in the month of March 2020. A training plan was also conveyed to States to complete training up to district level by 20th March 2020.

Training on Infection Prevention and Control was also made available for all category of healthcare workers on the iGoT platform.

States were asked to constitute Infection Prevention and Control committees. Hospitals were also to identify a nodal officer who will monitor the healthcare workers and review their exposure status. High risk exposures are placed under quarantine for 7 days. Based on their exposure/clinical profile such doctors, nursing officers and other health workers, a decision shall be taken by the Nodal Officer/Head of the Department (or his appointed Sub-committee) for further period of one week. An advisory for managing health care workers working in COVID and Non-COVID areas of the hospital was issued by Ministry of Health and Family Welfare on 18th June, 2020.

Guidelines on rational use of PPEs for hospital and community settings (including front line workers) were issued on 24.03.2020. These guidelines followed a risk-based approach and recommended type of PPE that needs to be used in high and low risk areas.

The healthcare workers were provided with hydroxychloroquine for prophylaxis and prevention of infection.

N-95 masks and triple / double ply masks were brought under price control. Export of PPEs, N 95 masks, triple/ double ply medical masks, goggles and visors were banned till such time we were self-reliant.

The States/UTs and Central Government Institutions have been supplied with 3.44 Crore N-95 masks, 1.41 Crore PPE Kits and 10.84 Crore tablets of Hydroxychloroquine.

ANNEXURE

No. Doctors and Medical Staff died due to COVID-19 as per PMGKP: Insurance Scheme						
State/UT wise List (As on 11-09-2020)						
S. No.	State/UT	Doctors	ANM/MPHW	ASHA	Others	Total
1	Andaman & Nicobar	1	0	0	0	1
2	Andhra Pradesh	5	5	1	1	12
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	1	0	0	4	5
5	Bihar	4	1	1	0	6
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	2	0	1	1	4
8	Delhi	3	0	0	5	8
9	Gujarat	5	6	2	1	14
10	Haryana	2	0	0	0	2
11	Himachal Pradesh	0	0	1	0	1
12	Jammu & Kashmir	2	0	0	1	3
13	Jharkhand	2	2	1	1	6
14	Karnataka	2	0	1	1	4
15	Kerala	0	0	0	1	1
16	Madhya Pradesh	3	0	0	4	7
17	Maharashtra	6	3	0	12	21
18	Mizoram	0	0	0	2	2
19	Odisha	3	1	0	1	5
20	Punjab	1	2	1	1	5
21	Puducherry	0	0	0	0	0
22	Rajasthan	2	5	0	1	8
23	Tamil Nadu	5	3	0	2	10
24	Telangana	3	0	3	1	7
25	Uttar Pradesh	8	0	0	1	9
26	West Bengal	4	4	2	4	14
	Total	64	32	14	45	155